

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.46/(MAH)/2016  
IA No. 32/2016 & CA NO. 50/2016

CORAM:



Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: Shri. Chandrashekhar Bellad  
V/s.  
M/s. Orion Offset Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Dr S. K. Jain	PCs for Petitioner	
2	B. S. MAHAJAN	Adv. for <del>Petitioner</del> Respondent	 31/03/17

**ORDER**

**IA No. 32/2016 & CA No. 50/2016 in TCP No. 46/397-398/CLB/MB/MAH/2016**

1. The Learned Representatives of both the sides are present.
2. Certain pleadings in respect of the Applications pending for disposal have yet to be completed. Time granted, should be finalised and filed on or before 15.04.2017.
3. As per the directions, the Respondent has furnished the documents to the Registry, further submitting that more documents are submitted today itself. The Respondent has already given the photocopies of those documents to the Petitioner.
4. The Learned Counsel of the Petitioner Mr. Jain is seeking indulgence of this Court to inspect these documents. He is directed to see all these documents on 06.04.2017 during Office Hours of NCLT between 3 PM to 5 PM.
5. The Applications and Petition adjourned for adjudication on **01.05.2017**. Date is duly communicated to both the sides.

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **31.03.2017**